

A total of 19,966, 18,962 and 21,287 persons were arrested, 17,761, 20,706 and 18,313 persons were charge-sheeted and 644, 918 and 733 persons were convicted in the state of Telangana during 2014, 2015 and 2016 respectively. NCRB does not maintain district wise data.

Prison population in the country

550. SHRI K. SOMAPRASAD: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) what is the prison population in the country and the total number of convicts in jails in the country;
- (b) what is the detenue number in the Indian jails;
- (c) how many women convicts are in Indian jails;
- (d) how many undertrial prisoners are in Indian jails and how many of them are in jails for more than ten years;
- (e) how many foreigners are in the Indian jails as convicts, detenues and undertrials; and
- (f) how many SC/ST prisoners are in the Indian jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per information compiled by the National Crime Records Bureau (NCRB), 4,33,003 inmates were lodged in different jails of the country as on 31.12.2016. Out of this, 1,35,683 were convicts.

(b) 3089 detenues were lodged in different jails of the country as on 31.12.2016.

(c) 5923 women convicts were lodged in different jails of the country as on 31.12.2016.

(d) 2,93,058 undertrials were lodged in different jails of the country as on 31.12.2016. Out of this, there were 3927 undertrial prisoners who were in jail for more than 5 years. Data pertaining to undertrials who were in jail for more than 10 years is not available with NCRB.

(e) 2366 foreign convicts, 3258 foreign undertrials and 43 foreign detenues were lodged in different jails of the country as on 31.12.2016.

(f) 93,933 Scheduled Caste inmates and 51,761 Scheduled Tribes inmates were lodged in different jails of the country as on 31.12.2016.